

**Government of Jammu and Kashmir  
Health & Medical Education Department  
Civil Secretariat,  
Srinagar/Jammu**

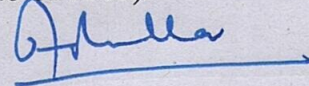
**Notification,**

**Srinagar, the 27<sup>th</sup> August, 2020.**

**S.O-270** .-In exercise of the powers conferred by section 2 of the Epidemic Diseases Act, 1897 (3 of 1897), the Lieutenant Governor hereby directs that all the Private Clinics/Nursing Homes situated in the Union territory of Jammu and Kashmir shall report all cases found positive of COVID-19 and also cases suffering from Severe Acute Respiratory Infection(SARI)/ Influenza Like Illness (ILI) or having radiological findings suggestive of COVID-19 infection for COVID-19 testing forthwith to the Director Health Services Kashmir/Jammu concerned or concerned Chief Medical Officers.

Non-Compliance of aforementioned direction by the said institutions shall attract proceedings under section 188 of the Indian Penal code (45 of 1860).

**By order of the Lieutenant Governor.**



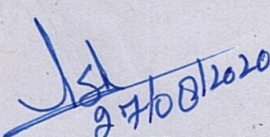
**Atal Dulloo (IAS)  
Financial Commissioner,  
Health and Medical Education Department.**

**Dated: 27.08.2020**

**No. DIR(Coord)/2020/73**

**Copy to the:-**

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary (J&K) Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Divisional Commissioner, Jammu/Srinagar.
6. Director SKIMS, Soura, Srinagar.
7. Mission Director, National Health Mission, J&K.
8. Director Information and Public Relations for wide publicity through print and electronic media.
9. Principal Government Medical College, Jammu / Srinagar/ Baramulla / Anantnag /Doda / Kathua/ Rajouri.
10. Director, Health Services, Jammu/Kashmir.
11. Director, Family Welfare, MCH & Immunization, J&K.
12. Director, Indian Systems of Medicine, J&K.
13. Managing Director, J&K Medical Supplies Corporation Ltd.
14. State Drugs Controller, Drugs & Food Control Organization, J&K.
15. All Deputy Commissioners of Union Territory of J&K.
16. Director Archives, Archeology & Museum J&K.
17. OSD to the Advisor (B) to the Hon'ble Lieutenant Governor, J&K.
18. General Manager, Government Ranbir Press, Jammu for publication in the next issue of the Government Gazette.
19. All Chief Medical Officers of Health Department of Union Territory of J&K.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Financial Commissioner, Health & Medical Education Department..
22. Incharge Website for hosting the S.O. on the official Website.
23. Stock file.

  
**Sajad Amin Shah**

Additional Secretary to Government  
Health & Medical Education Department